

SHRI M. MANJURAN: What is the percentage that is found there?

SHRI K. D. MALAVIYA: I do not know that.

HISTORY OF FREEDOM MOVEMENT IN INDIA

*186. DR. RAGHUBIR SINH: Will the Minister for EDUCATION be pleased to state:

(a) the total expenses incurred by Government each year on the scheme for the compilation of the History of Freedom Movement in India; and

(b) the extent and volume of the preliminary work so far done in this respect?

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D. MALAVIYA): (a) Rs. 1,000 in 1949-50, Rs. 758-4-0 in 1950-51 and Rs. 3,893-1-0 in 1952-53 upto end of January, 1953.

(b) The Board of Editors set up by the Government of India for the compilation of the History of Freedom Movement in India held its first meeting on 2nd January, 1953, and has drawn up a programme of work for collecting the materials for writing the History.

PROF. R. D. SINHA DINKAR: May I know who are the members of the Board of Editors?

SHRI K. D. MALAVIYA: The members of the Board of Editors were appointed in 1952 and they are:—

Dr .Syed Mohammad, M.P. Chairman,
and

Acharya Narendra Deva, M.P.
Vice-Chancellor, Banaras
Hindu University,

Shri Balwant Ray G. Mehta, M.P.,

Dr. S. N. Sen,

Prof. Habib of Aligarh University,

Prof. K. N. Nilakantha Sastry, Professor
of Indology, Mysore University,

Shri D. V. Potdar,

Shri R. C. Mazumdar and

Shri S. M. Ghose, Member and
honorary Secretary.

SHRI V. K. DHAGE: What is the nature of expenditure incurred?

MR. CHAIRMAN: He has given it. It is about Rs. 1,000 for 1949-50.

SHRI V. K. DHAGE: But what is the purpose for which this amount was spent? How was it spent?

SHRI K. D. MALAVIYA: The expenses have been mostly on travelling; and now that the Board of Editors has been appointed the work of compilation of the facts etc. will start.

SHRI S. MAHANTY: Who has travelled?

MR. CHAIRMAN: Let me allow the questioner who started the question. Dr. Raghbir Singh.

DR. RAGHUBIR SINH: How much money was asked for and voted by Parliament in 1951-52?

SHRI K. D. MALAVIYA: I do not know just now how much money was voted for, but the total expenditure on the project is expected to be something between Rs. 4 to 5 lakhs _____

SHRI S. MAHANTY: Rs. 5 lakhs?

SHRI K. D. MALAVIYA: Yes.

DR. RAGHUBIR SINH: When was the work first initiated?

SHRI K. D. MALAVIYA: This scheme for writing a history was originally recommended by the Indian Historical Record Commission at Jaipur in 1948.

DR. RAGHUBIR SINH: But how many committees have already sat and thought about this question before this Board was appointed?

SHRI K. D. MALAVIYA: Before this Board was appointed, a com-

mittee was set up under the chairmanship of the Educational Adviser to the Minister of Education. In 1950 it held one meeting and in 1951 another meeting.

DR. RAGHUBIR SINH: May I know if it is correct that the response to the Ministry of Education's circular letter of March 1950, has been on the whole very unsatisfactory?

MR. CHAIRMAN: That is a matter of opinion—whether satisfactory or not.

DR. RAGHUBIR SINH: No, Sir. It has been recorded by the Committee that it was not, and I want to know it from the Minister.

MR. CHAIRMAN: Did the Committee say that the response to the Government's circular letter was unsatisfactory?

SHRI K. D. MALAVIYA: I am not aware of it.

MR. CHAIRMAN: There is no information.

DR. RAGHUBIR SINH: What steps do Government propose to take to secure all possible co-operation from the persons who can give some help to this Board of Editors?

MR. CHAIRMAN: That is for the Board to see.

SHRI K. D. MALAVIYA: They are taking all necessary steps.

MR. CHAIRMAN: Yes, Mr. Tajamul Husain. ~

SHRI TAJAMUL HUSAIN: I want to know, Sir....

MR. CHAIRMAN: Yes, Sir.

SHRI TAJAMUL HUSAIN: .. When will the great writers of this history begin the writing and when are they likely to finish? I ask this because by the time they finish, it may be that this Rs. 4 lakhs which the hon. Minister has just now mentioned

may not be sufficient and you may require more for travelling and other things,

SHRI K. D. MALAVIYA: I cannot presume anything, but the programme that we have before us just now is that they will take about 2 years in the compilation of facts and it should be done for all over the country; and after that they will **sit'** down and write it out.

SHRI TAJAMUL HUSAIN: **But** how long will they take to finish the writing? My question is about the time they will take to finish it. Government must have some idea as to how long it will take. Will it be 10 years, and an expenditure of Rs. 10 lakhs? I want to know how long they will take.

SHRI K. D. MALAVIYA: They will not take 10 years nor spend Rs. 10 lakhs.

SHRI B. GUPTA: Since the compilation in question is not going to be the History of the Betrayal of the Freedom Movement, may I know, Sir, why the historians of the Communist Party and the Forward Block have not been associated in its preparation?

(Interruptions by *hon. Members.*)

MR. CHAIRMAN: Order, order. Mr. Narasimham.

SHRI K. C. GEORGE: May I know, Sir, whether the History of the Freedom Movement will be a history of the Congress or will include the Terrorist Party, the I.N.A. movement and other movements also?

SHRI MAHAVIR TYAGI: Betrayers will also be mentioned.

SHRI K. D. MALAVIYA: This history will include all phases of the various struggles that were going on in this country till 1947, which culminated in the freedom of the country.

SHRI B. GUPTA: May I know, Sir,... {Shri

H. P. Saksena stood up.)

MR. CHAIRMAN: Yes, Mr. Gupta.

SHRI B. GUPTA: May I know, Sir, whether the Board would consider the events connected with Kanpur Bolshevik Conspiracy Case and the Meerut Conspiracy case as contributions to the History of the Freedom Movement of our country?

MR. CHAIRMAN: You are now writing the History!

PROF. R. D. SINHA DINKAR: These are to be placed before the Board, not here, Sir.

SHRI B. GUPTA: What is this? This is a partisan show.

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*188.)~ [The questioner (Shri K. L. *189. J Narasimham) was absent.]

RAMPUR BANKERS LIMITED

*190. SHRI B. K. MUKERJEE: Will the Minister for FINANCE be pleased to state:

(a) the names of the managing director and other directors of the Rampur Bankers Ltd., Rampur, U.P.;

(b) whether it is fact that the Bank put in operation a scheme whereby it could repay to its depositors an amount not less than seven times of the deposit within a period of six months;

(c) how the assets of the bank are invested to yield such a huge profit as to enable it to operate such a scheme;

(d) what were the dates of registration and commencement of operation of the bank;

(e) what was the capital at hand and other assets at the time of opening of this bank; and

(f) what is the present condition of this bank and what are the places of its operation?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): (a) The Rampur Bankers Ltd., was registered under the Rampur Companies Act on the 2nd February, 1949, with Mess Mustaq Ali Khan Lodi and Abdul Salam Khan Lodi as Directors, the former being also the Governing Director. Information about other Directors, if any, is not available.

(b) The company is reported to have adopted a scheme advertised as "Economic Help Unit Scheme", according to which a sum of Rs. 100 invested with the company was to become payable by instalments at intervals of at least 30 days each as follows:-*

1st instalment	...	Rs. 137-8-0
2nd instalment	...	Rs. 75-0-0
3rd instalment	...	Rs. 100-0-0
4th instalment	..	Rs. 175-0-0
5th instalment	...	Rs. 200-0-0
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		Rs. 687-8-0

(c) The company did not appear to have made any investment which could conceivably yield a profit of anything like eight times the principal amount in the course of six months. The Balance Sheet prepared by the Auditors for 1949, 50 and 51 shows that the company incurred a loss in all the three years.

(d) The company was registered on the 2nd February, 1949; it is not known when it actually opened.

(e) Information not available.

(f) The Rampur Police raided the premises of the company on 9th October 1949 and they remained closed until 1st December 1951. The firm seems to have recommenced business on 1st December 1951, and subsequently Police again raided the premises of the firm on 2nd August 1952 at Rampur as well as the branch offices. Investigation is in progress by the U.P. Police.